

Licences for manufacture of ampicillin

3268. SHRI MOTI LAL SINGH : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the dates of issue of licences and detailed reasons for extension given every year individually for the manufacture of Ampicillin and its intermediates in the country since the issue of licences;

(b) when these units will be in a position to manufacture from basic stages;

(c) the steps Government have taken for cancellation of licences, where more than two years have passed; and

(d) the reaction of Government in the matter ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). Details of Industrial Licences issued for the manufacture of Ampicillin/6 APA are given in the attached statement. Four of these licences have already been implemented from the initial validity period. The extension in the validity of industrial licences is granted on merits keeping in view the effective steps taken. Where the progress in implementation of industrial licences is inadequate, action is in hand to revoke such licences.

Statement

Sl. No.	Name of the Unit	Name of the Bulk drug/Intermediate	Date of Issue of Industrial Licence
1	2	3	4
1.	M/s Max India	6 A.P.A.	25.5.1984
2.	M/s Pioneer Protter	Ampicillin	18.8.1985
3.	M/s Euphoric	(i) Ampicillin (ii) 6 A.P.A.	11.1.1985
4.	M/s Alembic Chemicals	(i) Ampicillin (ii) 6 A.P.A.	4.11.1976
5.	M/s I.D.P.L.	Ampicillin	30.1.1978
6.	M/s H.A.L.	Ampicillin	14.12.1979
7.	M/s Standard Pharmaceuticals	Ampicillin	22.12.1978
8.	M/s Gujarat Lyka Organics Ltd.	(i) Ampicillin (ii) 6 A.P.A.	4.2.1982
9.	M/s Cadila Labs.	Ampicillin Anhydrous/ Trihydrate	13.7.1983
10.	M/s Sterling Drugs	Ampicillin Trihydrate	14.5.1982
11.	M/s Ranbaxy Labs.	Ampicillin	17.3.1976